

(J.H.C. Sch. 1-7)

AMBUJ NATH
REGISTRAR GENERAL
HIGH COURT OF JHARKHAND
RANCHI

Phone : 2481449 (O)
2481116 (F)

Letter No.: / Apptt.
Dated the 30th October, 2017

To,

1. Sri Sheo Narayan Singh, Principal District & Sessions Judge, Giridih
2. Sri Pradeep Kumar Srivastava, Principal District & Sessions Judge, Koderma
3. Sri O. P. Pandey No.-1, Principal District & Sessions Judge, Pakur
4. Sri C.P. Asthana, Principal Judge, Family Court, Ranchi
5. Sri V.K. Sahay, Principal District & Sessions Judge, Latehar
6. Sri Sandeep Srivastava, Principal Judge, Family Court, Daltonganj
7. Sri Rajendra Kumar Jumnani, P.O. Labour Court, Dhanbad
8. Sri Ambuj Nath, Registrar General, J.H.C., Ranchi
9. Sri Rajesh Kumar Vaish, Registrar (Admn), J.H.C., Ranchi
10. Sri Kishore Kumar Srivastava, retired PDJ, Ramgarh
11. Sri Satyendra Kumar Singh, Principal District & Sessions Judge, Hazaribagh,
12. Sri Navneet Kumar, Judicial Commissioner, Ranchi,
13. Sri Basant Kumar Goswami, Chairman, Commercial Taxes Tribunal, Ranchi
14. Sri Sanjay Prasad, Principal District & Sessions Judge, Bokaro,
15. Sri Manoranjan Kavi, Principal District & Sessions Judge, Chaibasa

Sir,

As directed by the Hon'ble Court, I am to request you to submit your 02 (Two) copies of Judgment in Civil side and 02 (Two) copies of Judgment in Criminal side in triplicate to this Court latest by 06th November, 2017.

The aforesaid Judgments is required to be submitted making 03 sets separately.

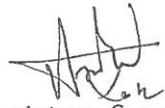
This may be given "Top Priority".

Yours faithfully,
Sd/ Ambuj Nath
Registrar General

Memo No. 4747/Apptt.

Dated 30/10/2017

Copy forwarded to the Principal District & Sessions Judge, Ramgarh with a request to communicate the contents of the Letter to Sri Kishore Kumar Srivastava, retired PDJ, Ramgarh for information and needful.


30.10.17
Registrar General

(J.H.C. Sch. 1-7)

**AMBUJ NATH
REGISTRAR GENERAL
HIGH COURT OF JHARKHAND
RANCHI**

Phone : 2481449 (O)
2481116 (F)

Letter No.: 4748 / Apptt.
Dated the 30th October, 2017

To,

1. Sri Prem Prakash Pandey, retired P.J., Family Court, Chatra
2. Sri Nitya Nand Singh, retired P.D.J., Chaibasa
3. Sri Revti Raman Tripathi, retired P.D.J, Dumka
4. Sri Sajjan Kumar Dubey, retired P.D.J., Deoghar
5. Sri Dinesh Kumar Singh, Principal District & Sessions Judge., Lohardaga
6. Sri Kaushal Kishore Jha No.1, retired as P.D.J., Simdega
7. Sri Jai Prakash Narayan Pandey, Registrar(Vigilance), Ranchi
8. Sri Brajendra Nath Pandey, Principal District & Sessions Judge, Dumka
9. Sri Ghanshyam Kumar Mallik retired Chairman, Appellate Tribunal, RRDA, Ranchi
10. Sri Pravas Kumar Singh, Principal Secretary-cum-Legal Remembrancer, Law (J) Department, Ranchi
11. Sri Manoj Srivastava, P.J. Family Court, Jamtara
12. Sri Vijay Kumar No. 1, Principal District & Sessions Judge, Daltonganj
13. Sri Uma Shanker Prasad Singh, retired P.D.J., Godda
14. Sri Abni Ranjan Kumar Sinha, Principal District & Sessions Judge, Gumla
15. Sri Anil Kumar Singh No. 2, retired A.D.J, Lohardaga
16. Sri Ranjeet Kumar Choudhary, Principal District & Sessions Judge, Dhanbad
17. Sri Anil Kumar Singh No. 1, Retired P.D.J., Shebganj
18. Smt. Seema Sinha, retired P.D.J., Ramgarh
19. Sri Vijay Kumar Sharma, Principal District & Sessions Judge, Simdega
20. Sri Mithilesh Prasad, Principal District & Sessions Judge, Deoghar
21. Sri Bipin Bihari, Chairman, Appellate Tribunal, R.R.D.A. Ranchi
22. Sri Arun Kumar Rai, Member Secretary, JHALSA, Ranchi
23. Sri Manoj Prasad, Principal District & Sessions Judge, Jamshedpur
24. Sri Md. Shakir, Principal District & Sessions Judge, Godda
25. Sri Bal Mukund Roy, Principal District & Sessions Judge, Garhwa
26. Sri Akhil Kumar, P.J. Family Court, Hazaribagh
27. Sri Gopal Kumar Roy, Principal District & Sessions Judge, Sahebganj
28. Sri Ram Sharma, P.J. Family Court, Dhanbad
29. Sri Lalit Prakash Choubey, P.O. Labour Court, Jamshedpur
30. Sri Vidhan Chandra Choudhary, Principal District & Sessions Judge, Ramgarh
31. Sri Satya Prakash Sinha, P.J. Family Court, Jamshedpur
32. Sri Jitendra Prasad Singh, P.J. Family Court, Sarikela
33. Mrs. Rita Mishra, Principal District & Sessions Judge, Chatra

34. Sri Nikesh Kumar Sinha, P.J. Family Court, Deoghar
35. Sri Shiv Sharan Dubey, Principal District & Sessions Judge, Sarikella
36. Sri Om Praksh Singh, P.J. Family Court, Chaibasa
37. Sri Suresh Chandra Jaiswal, P.J. Family Court, Giridih
38. Sri Pradeep Kumar Chourasia, Principal District & Sessions Judge, Jamtara
39. Sri Abhay Kumar Sinha, Principal District & Sessions Judge, Khunti
40. Sri Yogeshwar Mani, P.J., Family Court, Bokaro


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Registrar General